

पेट्रोलियम, रसायन और उर्वरक मंत्री  
मंत्री (श्री प्रकाश चन्द्र सेठी) :

(क) वर्ष 1981 के दौरान एक लाख मी० टन भट्टी का तेल आयात करने के लिए पाकिस्तान के साथ एक समझौता किया गया है।

(ख) मूल्यों आदि के सम्बन्ध में ब्योरे देना जनहित में नहीं होगा।

#### **Energising Irrigation pump sets**

\*209. SHRI K. A. SWAMY: Will the Minister of ENERGY be pleased to state:

(a) whether Government have considered a programme of energising irrigation pump-sets in the country; and

(b) if so, whether any funds have been allotted for encouraging the electrification of irrigation pump-sets?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHRY): (a) High priority is being extended to energisation of pumpsets with a view to increasing agricultural production. The total number of pumpsets/tubewells energised up to the end of March, 1980, was nearly 39.50 lakh. An additional 2.30 lakh pumpsets have been energised from 1-4-1980 to 31-12-1980.

(b) The Sixth Five Year Plan (1980—85) envisages to a total outlay of Rs. 1,576 crores for rural electrification programme, of which the Rural Electrification Corporation component is likely to be Rs. 880 crores. The main thrust of the Plan will be on energisation of pumpsets and 25 lakhs pumpsets in the country, are proposed to be energised during the Plan. Out of this, energisation of 16 lakh pumpsets (8 lakhs under REC Normal Programme and another 8 lakhs under SPA Programme of REC) will be financed through the Rural Electrification Corporation and

the balance 9 lakh pumpsets with the funds which will be provided direct to the States for their Normal Development Programme. Thus, a major portion of the Plan outlay is proposed to be routed to the States through the Corporation.

#### **Recoverable Reserves of Crude Oil**

\*210. SHRI SURYA NARAYAN SINGH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that total recoverable reserves of crude oil in the country have dwindled from 452 million tonnes in 1978 to 360 million tonnes as in January, 1980; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) No, Sir.

(b) Does not arise.

#### **Broadcast over A.I.R. by State Chief Ministers**

\*212. SHRI SATISH AGARWAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have decided that the State Chief Ministers would now be able to broadcast over the All India Radio;

(b) whether the procedure that will be followed in this regard has been worked out; if so, the details thereof;

(c) whether they would be required to give an advance copy of their speech prior to broadcast to the AIR for vetting; and

(d) whether all the Chief Ministers, particularly those ruled by Opposition Parties have agreed to the procedure evolved and if not, their points of view?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) There has never